THE HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

		111/00/0040 111	
No.	HCM.	III/63/2019-Judl/	

Dated, Shillong the 24th July 2019

It is notified to all concerned that the SINGLE BENCHES of Court No. 1 and Court No. 2 shall not sit on Friday, 26th July 2019.

It is further notified that cases listed before Court No. 1 on Friday, 26th July 2019 shall now be taken up on Monday, 29th July 2019; whereas the cases listed before Court No. 2 shall be evenly distributed over the week commencing Monday, 29th July 2019.

By order,

REGISTRAR (ADMN.)

Memo No. HCM. III/63/2019-Judl/ 10-A

Dated, Shillong the 24th July 2019

Copy for information to: -

- 1. The Registrar –cum– Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
- 3. The Advocate General, High Court of Meghalaya, Shillong.
- 4. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
- 5. President / Secretary, High Court Bar Association, Shillong.
- 6. President / Secretary, Shillong Bar Association, Shillong.
- 7. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
 - 8. Notice Board.
 - 9. Office File.

REGISTRAR (ADMN.)

926